POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF ASIA PACK LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated 13/10/2005 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Shri. Madan Lal Paliwal and Smt. Sushila Devi Paliwal ('Acquirers') to acquire upto 5,27,484 equity shares representing 20.00% of the paid-up equity capital of Asia Pack Limited at a price of Rs. 3.00 per fully paid up equity shares payable in cash are as under:

1. Name and Address of the Target Company : Asia Pack Limited, 401, Akruti Complex, New Fatehpura, Near Shahelion ki bari, Udaipur (Rajasthan)
2. Name and Address of Acquirer : Shri. Madan Lal Paliwal and Smt. Sushila Devi Paliwal, Sant Kripa, Uper Ki Oden, Nathdwara, Dist- Rajasamand (Rajasthan)
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : Ankit Consultancy Private Limited
5. Offer details
   a) Date of opening of the offer : 05/12/2005
   b) Date of closure of the offer : 24/12/2005
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1	Offer price	Rs. 3.00		Rs.3.00	
2	Share holding of acquirers before Acquisition	Nil		Nil	
3	Shares acquired by way of Agreement	13,23,500 (50.18%)		13,23,500 (50.18%)	
4	Shares acquired in the open offer	5,27,484 (20.00%)		6,300 (0.24%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 15,82,452 /-		Rs. 18,900 /-	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any.	Nil		Nil	
7	Post offer share holding of acquirer (2+3+4+6)	18,50,984 (70.18%)		13,29,800 (50.42%)	
8	Pre & Post offer share holding of public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	No. of Shares: Percentage:	11,84,190 (44.90%)	7,86,436* (29.82%)	11,84,190 (44.90%)	13,07,620* (49.58%)

*The shareholding of erstwhile promoters has been included in the public category pursuant to proposed open offer.

7. Status of the escrow account : Amount required for payment of consideration to successful applicants has been transferred from Escrow A/c to Special A/c. The balance money lying in the Escrow A/c is being refunded to the Acquirer.
8. Payment of interest, if any : NIL
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirer accepts full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued on behalf of Acquirer by:
Manager to the Offer

KEYNOTE
CORPORATE SERVICES LIMITED
307, Regent Chambers, Nariman Point, Mumbai - 400 021.
Tel.: (022) 2202 5230 Fax : (022) 2283 5467, E- mail : mbd@keynoteindia.net
SEBI Regn.: INM000003606, AMBI Regn. No. AMBI/040
Contact Person : Mr. Janardhan Wagle.

Place: Udaipur

Date: 02/01/2006

Size: 18x12 sq. cm